## HIGH COURT OF JAMMU &KASHMIR AND LADAKH

(Office of the Registrar Judicial Srinagar)

## ORDER

No. 120 273

Dated • 2-4-2025

In pursuance of the recommendations made by the Hon'ble Lawyers Chamber Committee vide its minutes of meeting held on 13.03.2025 (Agenda No.1), as approved by Hon'ble The Chief Justice, conveyed by Registrar General through his communication bearing no.18130 dated 26.03.2025, the allotment of chamber(s) is hereby cancelled in the Lawyers Chamber Building High Court Srinagar in favour of the advocates, whose names are shown in the list forming Annexure- $\Lambda$  to this order, is hereby made.

All the concerned lawyers/allottees shall handover the possession to the extent of their respective shares in the chambers to the Estates Officer and shall also liquidate the outstanding arrears of monthly maintenance charges by depositing the same with the Accountant of the Lawyers Chamber Building till the date of handing over of the possession.

By Order.

(Khursheed Ul Islam) Registrar Judicial

No. 7413 - 20

Dated 02 04/28

Copy to:-

1. Registrar General, High Court of J&K and Ladakh at Jammu for information.

- 2. Pr. Secretary to Hon'ble The Chief Justice, High Court of J&K and Ladakh,
- 3. Secretary to His Lordship Hon'ble Mr. Justice Vinod Chatterji Koul, Hon'ble Chairman, Committee for Lawyers Chamber High Court Srinagar.
- 4. Secretary to His Lordship Hon'ble Mr. Justice Javed Iqbal Wani, Hon'ble Member, Committee for Lawyers Chamber High Court Srinagar
- 5. Secretary to Her Ladyship Ms. Justice Moksha Khajuria Kazmi, Hon'ble Member, Committee for Lawyers Chamber High Court Srinagar.
- 6. Estates Officer, High Court of J&K and Ladakh, Srinagar for necessary action
- for information and necessary action.

8. Incharge NIC for uploading the order on the official website of High Court of J&K and Ladakh, Srinagar

## Annexure A

S.	Name	Chamber
No.		No.
1	Adv. Ather Hussain Punjabi	02
2	Adv. Rifat Ara Bhat	02
3	Adv Ghulam Hassan Massodi	04
4	Adv. Syed Urfee Aijaz	07
5	Adv. Mirza Saleem Beigh	17
6	Adv. Afaq Ahmad Ashai	24
7	Adv. Mond Ramzan Thakur	31
8	Adv. Zahoor Ahmad Malik	42
9	Adv. Rafiq Ahmad Vakil	90
10	Adv. Al-Basit Amin Makdhoomi	90
11	Adv. Hilal Akbar Lone	95
12	Adv. Mohd Amin Ahanger	97
13	Adv. Mohd Yousuf Zargar	99
14	Adv. M.S. Latief	100
15	Adv.Zulfikar Alam Khan	102

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